

under article 356 of the Constitution in relation to the state of Bihar published in Notification No. G.S. R. 1600 in Gazette of India dated the 4th July, 1969, under article 356 (3) of the Constitution.

- (ii) A copy of the Order dated the 4th July, 1969, made by the Vice-President acting as President in pursuance of sub-clause (i) of clause (c) of the above Proclamation, published in Notification No. G.S.R. 1601 in Gazette of India dated the 4th July, 1969.

(2) A copy of the Report of the Governor of Bihar dated the 4th July, 1969 to the President. [*Placed in Library. See No. LT—1233/69.*]

**Resolution Re. Central Council for  
Research in Indian Medicine  
and Homoeopathy**

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K.K. SHAH) : I beg to lay on the Table a copy of Government Resolution No. F. 1-3/68-AE dated the 22nd May, 1969 (Hindi and English versions) constituting in autonomous Central Council for Research in Indian Medicine and Homoeopathy. [*Placed in Library. See No. LT-1234/69.*]

**Ordinances under Provisions of  
Articles 123(2) (a) of the  
Constitution**

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions), under provisions, of article 123 (2) (a) of the Constitution :—

- (1) The Indian Railways (Amendment) Ordinance, 1969 (No. 3 of 1969) promulgated by the Vice-President acting as President on the 4th June, 1969.
- (2) The Central Sales Tax (Amendment) Ordinance, 1969 (No. 4 of 1969) promulgated by the Vice-President

acting as President on the 9th June, 1969.

- (3) The Press Council (Amendment) Ordinance, 1969 (No. 5 of 1969) promulgated by the Vice-President acting as President on the 30th June, 1969.
- (4) The Gold (Control) Amendment Ordinance, 1969 (No. 6 of 1969) Promulgated by the Vice-President acting as President on the 3rd July, 1969.
- (5) The Banaras Hindu University (Amendment) Ordinance 1969 (No. 7 of 1969) promulgated by the Vice-President acting as President on the 17th July, 1969.

[*Placed in Library. See No, LT—1235/69.*]

**BANKING COMPANIES (ACQUISITION &  
TRANSFER OF UNDERTAKINGS)  
ORDINANCE, 1969**

SHRI RAGHU RAMAIAH : I beg to lay on the Table, under provisions of article 123 (2) (a) of the Constitution, a copy of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance 1969 (No. 8 of 1969) promulgated on the 19th July, 1969 by the Vice-President acting as President. [*Placed in Library. See No. LT—1236/69.*]

**Statement Re. Indian Railways  
(Amendment) Ordinance, and  
Government's revised comments  
on Report of Railways  
accidents Committee, 1962**

THE MINISTER OF RAILWAYS (DR. RAMSUBHAG SINGH) : I beg to lay on the Table:—

- (1) Explanatory statement giving reasons for immediate legislation by the Indian Railways (Amendment) Ordinance, 1969, as required under rule 71(2) of the Rules of Procedure and Conduct of Business in Lok Sabha. [*Placed in Library. See No. LT—1237/69.*]
- (a) A copy of the revised comments of the Government on Item No. 20 (ii) of the recommendation made in part

I of the Report of the Railway Accidents Committee, 1962. [*Placed in Library. See No. LT—1238/69.*]

**Resolution Re. Report of Second Central Wage Board for Cotton Textile Industry**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a copy of Government Resolution No. WB-8(15)/68 dated the 17th May, 1969 on the report of the Second Central Wage Board for the Cotton Textile Industry [*Placed in Library. See No. LT—1239/69.*]

**Notifications under Essential Commodities Act, 1955**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : I beg to lay on the Table:—

- (1) A copy of the Kerosene (Fixation of Ceiling Prices) Third Amendment Order, 1969, published in Notification No. G.S.R. 1554 in Gazette of India dated the 1st July, 1969 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.
- (2) A copy of Notification No. S. O. 2185 published in Gazette of India dated the 7th June, 1969 under sub-section (1) of section 12A of the Essential Commodities Act, 1955. [*Placed in Library. See No. LT—1240/69.*]

**Coal Mines (Conservation and Safety) Amendment Rules, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) :—I beg to relay on the Table:—

- (1) A copy of the Coal Mines (Conservation and Safety) Amend-

ment published in Notification No. G.S.R. 938 in Gazette of India dated the 12th April, 1969, under sub-section (4) of Section 17 of the Coal Mines (Conservation and Safety) Act, 1952. [*Placed in Library. See No. LT—825/69.*]

- (2) I beg to lay on the Table a copy of Notification No. G.S.R. 1201 published in Gazette of India dated the 24th May, 1969 under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [*Placed in Library. See No. LT—1241/69.*]

**Annual Report of Permanent Indus Commission, 1968-69**

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a copy of the Annual Report of the Permanent Indus Commission for the year ended the 31st March, 1969. [*Placed in Library. See No. LT—1242/69.*]

**Statement Re. market loan floated by Govt. in July, 1969, Public Debt (Annuity Deposit Certificates) Amendment Rules, etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : I beg to lay on the Table :—

- (1) A statement (Hindi and English versions) indicating result of market loan floated by the Government of India in July, 1969. [*Placed in Library. See No. LT—1243/69.*]

(2) A Copy of the Public Debt (Annuity Deposit Certificates) Amendment Rules, 1969, published in Notification No. G.S.R. 1310 (English version) and G.S.R. 1311 (Hindi version) in Gazette of India dated the 7th June, 1969, under sub-section (3) of section 28 of the Public Debt Act, 1944. [*Placed in Library. See No. LT—1244/69.*]

- (3) A copy of the report on the working of the Deposit Insurance Corporation, Bombay for the year 1968 along with the